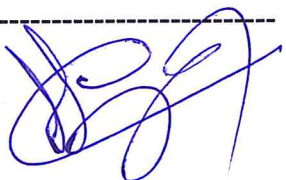


**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

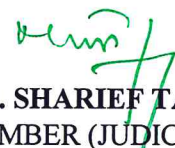
APPLICATION NUMBER :
PETITION NUMBER : TCP/251/ (IB)/2017
NAME OF THE PETITIONER(S) : PUDUMJEE PULPS & PAPER MILLS LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Joseph Augustine M/s Sampath Kumar & Associates	Counsel for Petitioner	
2)	A.R. KARUNAKARAN	Counsel for Respondent	A.R. Karunakaran

ORDER

Counsel representing both the parties present. It has been submitted by the Corporate Debtor that the order that came to be passed for assignment of debt has been challenged before the NCLT which is likely to be listed on 03.07.2017 and ^{30.05.17} prays time for adjournment. At request, time is enlarged, with a direction that the Corporate Debtor in the event ^A the matter is listed before the Hon'ble NCLT may seek order of stay. In case there may not be any stay as to the proceedings, then the matter shall be taken up for final arguments. Put up on 10.07.2017. BV


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)